

General saying that Rs.10.25 crore for sixteen schemes had been allotted by the Central Government in 1994-95. Out of this, Rs. 55 lakh only has been utilised properly and the remaining several crores has been mishandled in one year, that is, 1994-95 itself ...*(Interruptions)* if several crores could be mishandled in one year then it could be imagined how much crores would have been mishandled in five years? ...*(Interruptions)*

MR. SPEAKER : Shri Kurien, I have already told that the Ministry of Labour should look into the matter. What else do you want?

(Interruptions)

DR. K.P. RAMALINGAM : One of the Cabinet colleagues of Ms. Jayalalitha, namely,* who is now under judicial custody for her involvement in the Saree scandal, which is among one of the sixteen schemes for which Government funds were allotted*

MR. SPEAKER : Shri Ramalingam, you are not supposed to read a written statement during Zero Hour.

DR. K.P. RAMALINGAM : So, Sir, this august House would like to know as to what happened in Tamil Nadu for the past five years with the money that had been allotted by the Central Government for welfare schemes. By taking into account the statements,* an enquiry Commission may also be ordered...*(Interruptions)*

MR. SPEAKER : Why do you not allow your other fellow Members to speak? Please sit down. I will give you a chance also.

(Interruptions)

[English]

SHRI VIRENDRA KUMAR SINGH (Aurangabad) : Mr. Speaker, Sir, a conference of Chief Ministers was held on 4-5 July and it was recommend in that conference that houses should be constructed at the cost of Rs.14000 to Rs.20,000 under the Indira Awas Yojana. This recommendation was made unanimously. The budget is being presented today and it is learnt that a provision of Rs. 14000 only is being made therein in this respect, why so?...*(Interruptions)*

PROF. RASA SINGH RAWAT (Ajamer) : How could you know that?

DR. MURLI MANOHAR JOSHI (Allahabad) : This budget has been leaked. How has he come to know? The Finance minister is present in the House. I want to ask him whether it is a fact?...*(Interruptions)* I want to ask the Finance Minister as to whether he agree with the disclosure made by the hon'ble Member right now?

* Expunged as ordered by the Chair.

SHRI VIRENDRA KUMAR SINGH : No, sorry, it is my mistake, I said it on my own.

In fact, a house cannot be built as the cost of Rs. 14000 in any case. The rate of bricks has gone up for Rs. 900 to Rs.1500 per thousand. The cost of cement has gone up from Rs.100 to Rs. 165 per bag. Similarly the cost of labour has doubled. So a house cannot be built at the cost of Rs.14,000 in any case. Therefore, I demand...*(Interruptions)*

MR. SPEAKER : It is enough. Your suggestion is to review the proposal. So you have made your point.

(Interruptions)

SHRI SHIVRAJ SINGH (Vidisha) : Mr. Speaker, Sir, Betwa river of Madhya Pradesh is considered as holy river. The people believe that if one taken bath in this river he is supremely blessed. It may be true or not but the fact remains the Betwa is no much polluted today that if one takes bath in it these days, he will definitely be in trouble in the recent past lakhs of animals lost their lives because of industrial pollution in Betwa river the people had to face water crises. The water supply to Vidisha, Raisen, Gulabganj, Ganj Basada town and hundreds of villages situated on the banks of Betwa river was stopped.

Sir, this is not the first time that pollution has taken place. I raised the question of pollution in the Betwa in this very House in 1993 that just because of polluted water of industries of entire Mandideep and industries of Vidisha district Betwa river is polluted time and again. It in very sorry state of affairs that neither pollution control Board not the State Government have taken any effective steps to prevent this pollution on the 12th of this month, air in Mandideep became poisonous as a result of which 100 workers have to be hospitalised because of impairment and hundreds of other people were also affected. This industrial pollution is causing poisonous environment in the air as well as water...*(Interruptions)*

Sir, I want to urge the central Government, through you, to ask the Pollution Control Board to take effective steps in this regard urgently. I would also like to say that either rules and regulations framed by in for pollution control are not being complied with or their compliance in not upto the mark. If necessary, the Government should review on pollution control plan and the Government should come out with a statement in the regard.

It may be stated that life of lakhs of people is in danger. We may face Bhopal like situation again and therefore demand that the Government should come out with a statement in this regard urgently ...*(Interruptions)*

SHRI CHAMAN LAL GUPTA (Udampur) : Mr Speaker, Sir, through you, I would like to draw the attention of the Government towards a very important point. The issue pertains to Amarnath Yatra.

[English]

MR. SPEAKER : I will allow you.

[Translation]

SHRI CHAMAN LAL GUPTA : The hon'ble Home Minister has assured us that this Yatra will take place this year also. He is new to the job and he might not be aware of many things. I would therefore, like to draw his attention towards certain important points that during Amarnath Yatra we need transport facilities, we need security and medicines, one gets a cup of tea for Rs. 12 it is very difficult to supply rations to the pilgrims the height for Amarnath Yatra is 15,000 feet. There ... (Interruptions)

PROF. P.J. KURIEN : Will you please allow me, Sir?

MR. SPEAKER : This matter has already been raised.

(Interruptions)

MR. SPEAKER : This is not the way. You had been a Minister too. You are a very senior Member.

(Interruptions)

MR. SPEAKER : The matter which you want to raise has already been raised. I have your notice here with me. I have directed the Government to look into it. I said the Ministry of Labour will look into this matter. What else do you require?

PROF. P.J. KURIEN : Sir, please listen to me.

MR. SPEAKER : No, I cannot allow two people on the same issue.

PROF. P.J. KURIEN : The Government should react to it. Twenty days have passed. Fourteen girls have been detained in the Yemen airport. No action has been taken. I want the Government's reaction on this. The Government should respond. Even after you directed the Government they are quiet on this matter. There are many Cabinet Ministers sitting here and they should react. Let them say that action will be taken. Fourteen innocent girls are detained there.

MR. SPEAKER : Mr. Dasmunsi.

PROF. P.J. KURIEN : Mr. Speaker, Sir, they should respond to it. What is the reaction of the Government on this. This matter Should not be closed like this.

SHRI P.R. DASMUNSI : Mr. Speaker, Sir, I am raising a very important matter... (Interruptions)

PROF. P.J. KURIEN : Fourteen innocent girls are detained in the Yemen Airport. Two of them are suffering from Jaundice but no treatment is being given to them.

MR. SPEAKER : Mr. Kurien, what is it that you want me to do? Please sit down. I say sit down.

PROF. P.J. KURIEN : You should ask the government to react.

MR. SPEAKER : I have done that. What else do you want?

PROF. P.J. KURIEN : You can tell them specifically that you want them to react.

MR. SPEAKER : Please, sit down.

PROF. P.J. KURIEN : I obey you. But there should be a...

MR. SPEAKER : There is a limit

PROF. P.J. KURIEN : It is not just like any other matter.

MR. SPEAKER : Will you listen to me?

(Interruptions)

PROF. P.J. KURIEN : This is not like any other matter. At this moment fourteen girls are detained in the airport.

MR. SPEAKER : Will you listen to me?

PROF. P.J. KURIEN : No, no, no, this is not like any other matter.

MR. SPEAKER : Can you listen to me?

PROF. P.J. KURIEN : Can you ask them to react to this?

MR. SPEAKER : I have already directed them. They will come back with the answer. How do you expect the Minister to answer instantly in the House?

PROF. P.J. KURIEN : They should come with the answer.

MR. SPEAKER : I was the Labour Minister once. I knew the problem and that is why I have given that direction. I know much more than you do about the procedure.

PROF. P.J. KURIEN : Twenty days have passed and nothing has happened.

MR. SPEAKER : Shri Dasmunsi.

SHRI P.R. DASMUNSI : Mr. Speaker, Sir, I would like to raise this matter through you and bring it to the knowledge of the Government.

SHRI ATAL BIHARI VAJPAYEE (Lucknow) : Mr. Speaker, Sir, Shri Chaman Lal Gupta was on his legs.

MR. SPEAKER : I think he has finished.

[Translation]

SHRI CHAMAN LAL GUPTA : I am not being allowed to make my point.

[English]

MR. SPEAKER : Shri Dasmunsi, let him complete.

SHRI CHAMAN LAL GUPTA : Mr Speaker, Sir I submit that Amarnath Yatra is a very sensitive matter and you should draw attention of the Government urging them to take foolproof measures to make this yatra a success. First of all we have to provide transport facilities. Lakhs of people go on the height of 15000 feet. The extremists have announced this time that they would not allow any horse or collie to go there. Therefore, Government have to take some alternative steps urgently. The people have to spend Rs. 12 for a cup of tea. They are not supplied with ration. Many private organisations want to make certain arrangements there. Let the Government allow them to do so, arrange transport facilities for them to enable the pilgrims to get ration and blankets. The people have to pay a sum of Rs.200 per night for a blanket. I request that the Central Government should discuss all these things with the State authorities so that foolproof arrangements could be made.

[English]

SHRI P.R. DASMUNSI : Mr. Speaker, Sir, I would like to draw the attention of the Government through you an important matter. There is already an Act and established practice to provide security, accommodation and everything as per protocol to the ex-Prime Ministers. I would like to know from the Government through you, Mr. Speaker, Sir, who always defend the dignity of the House and the dignity of the Members, the fate of the person who had been the Prime Minister twice according to the Oath Register of the Rashtrapati Bhavan, Shri Gulzarilal Nanda. We are fast approaching the Golden Jubilee of the freedom movement. So far as I understand he has not briefed me - Gulzarilal Nanda is not in a good condition. The Government is not taking care to see as to how he is being looked after and how he is being protected. On the day the Confidence Motion was taken up, I gave a personal note to Prime Minister Shri Deve Gowdaji saying that he should immediately take care of this matter. As far as I understand, nothing has been done. I would appeal to you whether the provisions of the Act can be extended so that there is an opportunity and scope to protect even Shri Gulzari Lal Nanda under this umbrella and to see that in the last days of his, he can get this much of comfort for having fought for the freedom and for being the Prime Minister of the country twice, though for a brief period. This is my submission.

MR. SPEAKER : Okay. I think the Government should look into that and do whatever is possible.

[Translation]

PROF. PREM SINGH CHANDI UMAJRA (Patiala) : Mr. Speaker, Sir, I want to draw your attention towards a very serious problem of Punjab is in the grip of power

crisis Punjab is affected in the real sense. It is natural as well as man-made. We are sorry to note that there could be deposits in abundance in the country but the coal is not being supplied to Punjab as a result of which our thermal plants in Bhatinda and Ropar are on the verge of closure the crisis of power in Punjab is so serious that offices of Punjab are functioning under the trees. There are no fans, no air conditioners, even tube-wells in the fields are not operating

Sir, it is well known fact that Punjab contributes 60 percent foodgrains in the national pool and now, when Punjab is in the grip of power crisis, power should be supplied from the Central pool. But it is not being done. We, all Members of Punjab, met the Prime Minister. We are grateful to him for taking immediate action in the matter but it did not meet our full requirement, only 5 Railway rakes of coal have been supplied but there is a load of 8 rakes daily. If coal does not reach, thermal plants will be closed. The crisis will become so deep that Punjab will not be in a position to contribute 60 percent foodgrains to the central pool. I may request the hon'ble Minister, through you, that... (Interruptions)

[English]

MR. SPEAKER : Complete your speech quickly. Every body has to speak.

[Translation]

PROF. PREM SINGH CHANDUMAJRA : Sir, I want to say that supply of coal should be on regular basis and recurrence of such crisis should not be there. I want to submit another point and that is regarding Thien Dam. Initial cost of Construction of this dam was Rs.85 crore which has now shot up to Rs.2650 crore. Had the work on thien dam been completed in time, Punjab would not have such faced such a serious crisis. Punjab has to suffer heavy losses away to floods, the crops are destroyed. They do not get water as well as power supply.

SHRI PRABHU DAYAL KATHERIA (Ferozabad) : Mr. Spaker, Sir, I am very sorry to state that I went to see the District Magistrate alongwith people of my constituency on the 27th June, to explain to him the situation being faced by them as a result of rains and floods. After waiting for half hour amout side his residence I told him that area has been flooded, all the houses have collapsed. In spite of this, the District magistrate, Ferozabad informed us after 8 hours that he was not proposed to see us. Then I told him that we shall resort to *Dharma* here itself. Then Shri Mittal, the District Magistrate, come out of his residence. He did not listen to the problem of the people attentively and therefore they were very much perturbed. Then I intervened and said "The people are suffering, their houses have collapsed, crops have been destroyed,